

## **Sandeep Kharb Vs Ministry of Environment, Forest & Climate Change & Ors**

**Court:** National Green Tribunal Principal Bench, New Delhi

**Date of Decision:** April 7, 2021

**Acts Referred:** Code Of Criminal Procedure, 1973 â€” Section 451

**Hon'ble Judges:** Adarsh Kumar Goel, CP; Sudhir Agarwal, JM; Brijesh Sethi, JM; Dr. Nagin Nanda, EM

**Bench:** Full Bench

**Advocate:** Pradeep Dahiya, Amit Tiwari, Pradeep Misra, Sanjeev Ralli, Saurabh Rajpal, M.M Traders

**Final Decision:** Disposed Of

### **Judgement**